

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 329 OF 2016

Dated: 10th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s HINDALCO Industries Ltd. Appellant(s)
Vs.
Kerala State Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Abhisar Bairagi
Ms. Swati Jain

Counsel for the Respondent(s) : Mr. Mukund P. Unny
Mr. P. V. Dinesh for R-2

Mr. Abraham C. Mathews
Ms. Nishe Rajen Shonkerfor R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **19-02-2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/js